

CHINESE *SjJfejwo*BM. SEED FROM CHINA

*87. SHRI M. GOVINDA REDDY
(ON BEHALF OF SHRIMATI VIOLET
ALVA): Will the Minister for COMMERCE AND
INDUSTRY be pleased to state whether India
has received any Chinese silkworm seed from
China?

THE DEPUTY MINISTER FOR COM-
MERCE AND INDUSTRY (SHRI N.
KANUNGO): Yes.

SHRI M. GOVINDA REDDY: May I know
whether it was received as a gift or as a
purchase?

SHRI N. KANUNGO: As a gift.

SHRI M. GOVINDA REDDY: May I know
whether it was received in India or in China?

SHRI N. KANUNGO: Part of it was
received in China and part of it was received
in India.

SHRI M. GOVINDA REDDY: May I know
what is the quantity received?

SHRI N. KANUNGO: Ten thousand
ounces.

SHRI M. GOVINDA REDDY: May I know
how it is being disposed of?

SHRI N. KANUNGO: It is being sent out to
Jammu and Kashmir mostly. And also it is
being sent out to other silk bearing areas by
the Central Sericulture Institute.

SHRI M. GOVINDA REDDY: Has any
been given to Mysore?

SHRI N. KANUNGO: They have not asked
for it.

SHRI T. V. KAMALASWAMY: What is
the commercial price of this gift?

SHRI N. KANUNGO: There is no
commercial value of it, because the countries
which have got these breeds do not export
them. In fact, they prohibit their export.

SHRI T. V. KAMALASWAMY: May I
know the value?

SHRI N. KANUNGO: Therefore, there is no
commercial value.

MR. CHAIRMAN: Questions are over.

WRITTEN ANSWERS TO QUESTIONS**PAKISTANI RAID NEAR BIKANER**

*72. SHRI S. N. DWIVEDY: Will the
PRIME MINISTER be pleased to state:

(a) whether it is a fact that on the 4th
January 1955 a gang of Pakistani raiders
entered Baggu near Bikaner and killed three
Indian police constables;

(b) if so, whether any protest note has
been sent to the Government of Pakistan; and

(c) what steps have been taken or
are being taken to check the recur-
rence of such incidents?

THE DEPUTY MINISTER FOR EX-
TERNAL AFFAIRS (SHRI ANIL K. CHANDA):
(a) and (b). Yes, Sir.

(c) In addition to the protest lodged with
the Government of Pakistan in regard to this
incident, it has been suggested to that
Government that the question of adopting
some effective machinery for the prompt
disposal of complaints relating to such
incidents as well as for the establishment of
peaceful and friendly regime on the border in
co-operation between the police and other
authorities should be discussed between the
representatives of the two countries.

ARREST OF *Satyagrahis* IN GOA

*75. MOULANA M. FARUQI: Will the
PRIME MINISTER be pleased to state:

(a) whether Government are aware of the
number of *satyagrahis* arrested in Goa since
the 27th January 1955;

(b) whether it is a fact that inhuman treatment is being meted out to these arrested persons by the Portuguese authorities; and

(r) if the answer to part (b) above be in the affirmative, whether Government have lodged any protest against this inhuman treatment?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EXTERNAL AFFAIRS (SHRIMATI LAK-SHMI MENON) : (a) to (c). Since the 26th January 1955, over 140 persons are said to have been arrested on suspicion or for offering *satyagraha*. Government are aware, despite Portuguese denial, that the *satyagrahis* have been harshly treated while in police custody with a view to suppressing by force the nationalist movement in these colonies. A number of protests have been lodged by the Government of India with the Portuguese Government to which no satisfactory reply has been received.

U.S.S.R. TECHNICAL AID FOR SECOND FIVE YEAR PLAN

*79. MOULANA M. FARUQI: Will the PRIME MINISTER be pleased to state:

(a) whether the Union of Soviet Socialist Republics has promised to give technical aid to India for her Second Five Year Plan; and

(b) if so, whether the aid will be arranged directly by India or it will come through the United Nations Assistance Programme?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EXTERNAL AFFAIRS (SHRIMATI LAK-SHMI MENON): (a) The Government of the U.S.S.R. offers technical aid to under-developed countries, which include India, through the United Nations. This aid is not specifically earmarked for India nor does it relate to the Second Five Year Plan.

(b) Such aid is arranged through the United Nations Technical Assistance Administration.

EXPORT QUOTAS FOR ONIONS AND CHILLIES

-82. SHRI S. N. DWIVEDY: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether any representation for the liberal allotment of export quotas for onions and chillies was received by him during his last visit to Madras;

(b) if so, whether any action has been taken so far on that representation;

(c) whether it is a fact that in the past the Madras Government had recommended higher quotas for the export of onions but no action has been taken so far in that matter; and

(d) if the answer to part (c) is in the affirmative, the reasons for that?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR) : (a) Yes, Sir.

(b) to (d). Export of 1,000 tons of onions and 1,750 tons of chillies from Madras State was allowed during July—December 1954. A further quota for export of 1,000 tons of chillies during January—June 1955 has also been released. The policy for export of onions during the current half year is under examination.

The decision on the quantity that should be allowed for export is taken having regard to the over-all supply position in the States and adjoining areas and to the prevailing level of prices in these areas.

ISSUE OF RESIDENCE PERMITS TO INDIAN NATIONALS UP TO THE AGE OF 55

*83. SHRI S. N. DWIVEDY: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that the Government of Ceylon have not so far issued residence permits to Indian nationals up to the age of 55 according to the Indo-Ceylon Agreement;

(b) if so, what are the reasons therefor;